

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.277/Chd/Hry/2017**

**In the matter of:**

Prestolite Electric (India) Pvt.Ltd..

...Petitioner

Present:       None.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 20.03.2018.

Sd/-  
Court Officer

January 29, 2018  
subbu